

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2019**

**Dated : 19<sup>th</sup> July, 2019**

**In the matter of:**

**KSK Mahanandi Power Company Limited**

**....Appellant(s)**

**Versus**

**Tamil Nadu Generation & Distribution Corporation Ltd &Ord**

**....Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **14.10.2019.**

**PS/Court Master**

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